

(c) the estimated population staying in (a) and (b) above;

(d) the steps Government have taken to rehabilitate such population nearabout their present location or place of work;

(e) whether Government have drawn up any plans for housing the Jhuggi Jhonparis; and

(f) what plans have drawn to provide water, light and sanitary facilities to Jhuggi/Jhonpari dwellers till they are finally rehabilitated ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN) : (a) to (c) The DDA has reported that no survey of the Type has been carried out.

(d) to (f) About 2 lakh families of Jhuggi/Jhonpari dwellers have already been resettled under the Jhuggi Jhompry Schemes. Another scheme has been sanctioned by the Government for provision of resettlement facilities to 25000 families of Jhuggi Jhonpari dwellers left in residuary areas of Delhi in March, 1977 under the Jhuggi Jhonpari Removal scheme. As regards the squatter families for the period after March, 1977, it has been decided to resettle them under the sites and Services' programme HUDCO.

Survey Of Potential Of River Parvati

8462. DR. VASANT KUMAR PANDIT: Will the Minister of IRRIGATION be pleased to state :

(a) whether Government have ever assessed, surveyed or planned the potential of river Parvati, flowing through several districts of Madhya Pradesh like Vidisha, Guna, Rajgarh, Sishore, etc.;

(b) if so, when and with what result; and

(c) whether any major or medium irrigation scheme is possible on this river to develop the above back ward districts of M.P. ?

THE MINISTER OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : STATE OF (a) to (c)

Irrigation being a State subject, it is for the Government of Madhya Pradesh to take appropriate action for assessment and harnessing the water resources of Parvati River. However according to rough estimate available with the Centre, the annual water availability of Parvati River, which is a tributary of Chambal river, at 75% dependability is about 3.5 million acre feet. As at present about 0.4 million acre feet is being utilised by Madhya Pradesh for irrigation and other uses. The Government of Madhya Pradesh has not submitted to Centre any major or medium Scheme on river Parvati.

Assistance From Britain To Finance Housing Scheme In India

8463. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that there was an exchange of letters between British and Indian Governments on 19 March, 1984 for providing a sum of Rs. 37 crores to finance housing schemes in India for shelter of 15,90,000 poor families through HUDCO

(b) if so, the total number of families proposed to be covered in Rauswara; and

(c) the guidelines issued by British and Indian Governments in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN) : (a) and (b) Letters exchanged between Governments of India and UK provide for allocation of a sum not exceeding £ 24.012 million for financing HUDCO Project II. This project covers 126 schemes spread over 15 States and will help in construction of 33,265 houses in urban areas and 122,858 houses in rural areas and development of 3088 sites and services plots/squatter upgradation programme all over the country for EWS families. No scheme has been sanctioned under the project for Banswara.

(c) Expenditure incurred by HUDCO in financing the schemes included in the project would be posed by HUDCO to the Govt. of UK through the Govt. of India for re-imbursement and the re-imbursements received would be passed on to HUDCO as loan under the standard Government terms of lending. This project would cover sche-

mes and demonstration projects for EWS families, the unit cost being a maximum of Rs. 12000 per house with an appropriate lower limit for sites and services schemes. It would also cover schemes which include an agreed basic provision of water and sanitation.

Annual Inspection Of DDA'S Divisions

8464. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there are 86 Divisions in Delhi Development Authority and 4 inspection parties are conducting the internal inspection;

(b) whether an inspection party on an average takes 21 working days for annual inspection of one Division;

(c) whether it is also a fact that with the present strength of 4 inspection parties only 48 Divisions can be inspected during a year; and

(d) if so, steps taken to ensure that all the 86 Divisions are inspected in a year ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The DDA have informed that there are 85 Works Divisions in position in DDA as on date and three inspection parties are conducting the internal inspection of various divisions/units.

(b) An inspection party in DDA is allowed 14 working days on an average, for the inspection of one division covering the accounts of one year.

(c) According to DDA, the three inspection parties can complete the audit of 57 divisions in a year.

(d) The Internal Inspection Cell of DDA is being strengthened to achieve the objective.

Provisions Of Drinking Water Facilities In Orissa

8466. SHRI BRAJAMOHAN MOHANTY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether drinking water programme in Orissa is progressing in tune with the Sixth Plan target; and

(b) whether, to meet the situation arising out of escalation of costs, the plan for drinking water has been reviewed and if so, whether additional financial assistance has been given to the State ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Out of 23,616 villages identified as problem village in Orissa as on 1-4-1980, 15,292 villages have been covered with at least one source of safe drinking water till the end of February, 1984. Barring some problem villages in very inaccessible areas most of the remaining problem villages are expected to be covered by March, 1985.

(b) Water supply is a State subject and schemes for providing drinking water in rural areas are formulated and implemented by the State under the Minimum Needs Programme in the State sector. The Centre, however, supplements the efforts of the State by providing grants under the Centrally sponsored Accelerated Rural Water Supply Programme (A.R.P.) During the Sixth Five Year Plan, the agreed outlay, under the Minimum Needs Programme for the State of Orissa was Rs. 3400 lakhs. Under the A.R.P., an amount of Rs. 2550 lakhs was made available to the State of Orissa as grants-in-aid during the period 1980-81 to 1983-84. A sum of Rs. 450 lakhs was also provided to the State as grant-in-aid under the new Central Incentive schemes based on performance for rural water supply schemes. Further grants under the A.R.P. and the Incentive scheme may be made available to the State of Orissa during 1984-85 after the allocation for the current year for States/Union Territories is decided.

Chandil Dam

8467. SHRI CHINTAMANI JENA : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that all the three State Governments of Bihar, Orissa and West Bengal have in accordance with the tripartite agreement requested Central Government to bear the full cost of flood modernisation Chandil Dam;